

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 464/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE PARTIES: Black Pearl Hotel Pvt. Ltd
V/s
Planet M Retail Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
21	Viraj Parikh 1/b Keystone Partners	Advocate	✓-J Parikh

Order

CP No.464/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter for tomorrow for the Petitioner
Counsel has requested one-day time to place the certified copy from the
Financial Institution. Conceding this request, since it is within 7 days from
the date of order passed u/s.9(5) proviso, list this matter for tomorrow
25.4.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)